

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठ

ORDER OF THE HEARING ON 31st JANUARY, 2024, 10:30 A.M.

CP No. 108/CB/2021, CA No. 3/CB/2023, IA (Companies Act) No. 5/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Dr. Akash Bakshi -Vs- SRG Altis Zeus Healthcare Pvt. Ltd.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Saswat Kumar Acharya, Adv.	} IA5
Mr. S. Pholgu, Adv.	
Mr. Shikhar Srivastava, Adv.	
Ms. Jagruti Sahoo, Adv.	
Mr. Abhijeet Agarwal, Adv.	
Mr. Jaish Joshi, Adv.	} CA3
Mr. Satya Smruti Mohanty, Adv	
Mr. Ashutosh Khemani, CS	
Mr. Swayamjit Rout, Adv	
Mr. Sarvavid Subash Pradhan, Adv	
Mr. Goutam Rai, Adv	
Mr. Gyaninee Nayak, Adv	
Ms. Pratyusha Mohanty, Adv	
Mr. Sambit Sekhar Moharana, Adv	

For Respondent (s)

Mr. Saswat Kumar Acharya, Adv.	} CA3
Mr. S. Pholgu, Adv.	
Mr. Shikhar Srivastava, Adv.	
Ms. Jagruti Sahoo, Adv.	
Mr. Abhijeet Agarwal, Adv.	
Mr. Jaish Joshi, Adv.	} IA5
Mr. Satya Smruti Mohanty, Adv	
Mr. Ashutosh Khemani, CS	
Mr. Swayamjit Rout, Adv	
Mr. Sarvavid Subash Pradhan, Adv	
Mr. Goutam Rai, Adv	
Mr. Gyaninee Nayak, Adv	
Ms. Pratyusha Mohanty, Adv	
Mr. Sambit Sekhar Moharana, Adv	

ORDER**CA No. 3/CB/2023**

Both sides counsel present. Matter heard and reserved for order.

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Pawan S.
(Steno)

Sd

Sd

IA (Companies Act) No. 5/CB/2024

This is an application filed under Rule 11 of NCLT, 2016 to implead Respondents No. 10 to 12 as party Respondents No. 10-12 in main petition and also to make necessary amendment in the main CP, but schedule of the proposed amendment not filed. Applicant counsel agreed to file schedule of proposed amendment by way of Memo. Further, it appears from the prayer that the implead and amendment are separate and distinction and not consequential. The separate court fee needs to be paid to rectify the case. List the matter on 14.02.2024.

Sd

**Kaushalendra Kumar Singh
Member (Technical)**

Sd

**P. Mohan Raj
Member (Judicial)**